

\220

ITEM NO. 42

COURT NO.5

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).3177/2008
(From the judgement and order dated 18/12/2007 in CMWP No.
1716/2007 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

M/S SURYA FOOD & AGRO LTD.

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file lengthy list of dates and
with prayer for interim relief and office report)

Date: 31/01/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE H.L. DATTU

For Petitioner(s) Mr. Dhruv Agarwal, Sr. Adv.
Mr. Praveen Kumar, Adv.

For Respondent(s) Mr. Raveendra Kumar, Adv.
Mr. Gunnam Venkateswara Rao, Adv.
Mr. Ajay Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter.

List after four weeks.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master